exposed for the first time after the arrest of the above named person. The details of the persons involved in this case are given in Statement (See below). Strict action will be taken against the guilty as per law.

Statement

The name and Addresses of the persons involved in the racket

SI.No	o. Name	Address	Mob. No.		
1.	Adil ∀ali Mohammad	Flat No. 004, Ground Floor, Bldg. No. A/12, Broadway Avenuew, RNA Complex, Mira Road (E) Distt. Thane-401107.			
2.	Zakir Sheikh	Flat No. 602, Galiaxy Apartment, Mitha Nagar, Gore Goan.	Not Known		
3.	Jayesh Desai	B-1, Seagoal Apartment, Ahamdabad, Gujarat.	9724687918		
4.	Manish Patel	201, Pooja Apartment, New Chora Palad, Ahamdabad Gujarat.	9898059216		
5.	Ronnie @ Palli	H. No. 85, Golden Avenue, Jalandhar, Punjab.	Not Known		
6.	Kamal	Not Known	9811909059		

Coastal Security Scheme Phase-II

2422. DR. BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Coastal Security Scheme Phase-II has been approved recently by the Cabinet Committee on Security towards bolstering security along India's 7,516 km. coastline;
 - (b) what are the salient features of the scheme;
 - (c) when the proposals of the scheme are likely to be implemented;
- (d) what would be the financial implications involved and how the States' Security agencies would be coordinated; and
- (e) who will be the designated authority for implementation of the proposed scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes. Coastal Security Scheme (Phase-II) has been approved by the Government for implementation for a period of 5 years from 1st April, 2011. The approved

financial outlay of scheme is around Rs. 1,579 crore. The scheme will cover all the nine coastal States and four Union Territories. The salient features of the Coastal Security Scheme (Phase-II) are as below:—

State-wise Physical Component

SI.	Name of	Costal	Boats/Vessels		Number	Four	Motor	Remarks
No.	State/UT	Police			of	wheelers	cycles	
		Stations	12 tonne	Others	Jetties			
1.	Gujarat	12	31		5	12	24	
2.	Maharashtra	7	14		3	7	14	
3.	Goa	4	4		2	4	8	
4.	Karnataka	4	12		2	4	8	
5.	Kerala	10	20		4	10	20	
6.	Tamil Nadu	30	20		12	30	60	
7.	Andhra Pradesh	15	30		7	15	30	
8.	Orissa	13	26		5	13	26	
9.	West Bengal	8	7		4	8	16	
10.	Daman and Diu	2	4		2	2	4	
11.	Lakshadweep	3	6	12*	2	3	6	RIBs
12.	Pondicherry	3	6		2	3	6	
13.	Andaman and Nicobar Islands	20		10* 23**	10	20	20	*LV **RIBs ***10
	TOTAL:	131	180		60	131	242	MOCs

 $^{^*}$ LV — Large Vessels, ** RIB — Rigid Inflatable Boats, *** Marine Operational Centres

A lump sum assistance of Rs. 15 lakh per costal Police Station is also given for surveillance equipment, computer systems and furniture.

- (c) The actual implementation will start from 1st April, 2011.
- (d) The approved financial outlay of scheme is around Rs. 1,579 crore. After detailed consultations with nine coastal States, four Union Territories, Coast Guard and Indian Navy, the

Coastal Security Scheme Phase-II has been finalised and approved. This scheme was discussed in the fourth meeting of the 'National Committee on Strengthening Maritime and Coastal Security against threats from the Sea' headed by Cabinet Secretary on November 23, 2010. All the senior officers of the State Governments were apprised of the scheme. There is institutional mechanism for coordination among different Central and States' security agencies.

(e) The implementation of the scheme will be done by the concerned coastal States and Union Territories.

Appointments in RAW

2423. SHRI PRAVEEN RASHTRAPAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry is aware about an article "Greying Eminence" in Outlook dated 8 November, 2010;
- (b) the reasons why officers in Research and Analysis Wing (RAW) are appointed and re-appointed after retirement ignoring the efficiency and seniority of those who are due for promotion; and
- (c) why young and fresh blood is not allowed to work in an important agency like RAW?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) and (c) The information cannot be divulged in public interest.

Extensions to officers in RAW and NTRO

2424. SHRI PRAVEEN RASHTRAPAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that extensions to certain officers in Research and Analysis Wing (RAW) and National Technical Research Organisation (NTRO) after retirement has created problem in the functioning of these agencies; and
- (b) whether it is also a fact that despite few appointments not approved by the Union Cabinet, the said officers were hired by NTRO as consultants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) and (b) Divulging informations on this subject may not be in public interest.

Release of aged prisoners from jails

†2425. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.